

**Court No. - 21**

**Case :-** WRIT - C No. - 6461 of 2018

**Petitioner :-** La Residentia Developers Private Limited

**Respondent :-** State Of U.P. And 3 Ors.

**Counsel for Petitioner :-** Rishu Mishra

**Counsel for Respondent :-** C.S.C.,Anjali

Upadhya,B.B.Jauhari,Bhanu Bhushan Jauhari

**Hon'ble Manoj Kumar Gupta,J.**

**Hon'ble Kshitij Shailendra,J.**

1. Office has not sent the files of cases listed at serial No. 3083 on the plea that it is not traceable.

2. As about 200 cases are listed at serial No. 3083 and, therefore, we are not ready to accept that the files were not traceable. It seems that Office is shirking from its duties and has deliberately not sent the files.

3. The Section Officer concerned to offer explanation.

4. List on 10.04.2024.

**Order Date :-** 3.4.2024

Sazia

**(Kshitij Shailendra,J.) (Manoj Kumar Gupta, J.)**